

दो बरस भूँ कलकत्ते में एक कान्फरेन्स  
 हुनी थी उस में ये सफारश की गयी  
 थी कि एक की प्रानी कारिगरी और  
 आर्ट की सफासत के लूँ और अ में  
 आके भूहाने के लूँ सुरु की काररुअनी की  
 जाँ- जल्लाबे अब ये कूशस की जा रहे  
 के सख्तलफ असकृतियों में असकल मसूर  
 कूँ जाँ- जो वहाँ की कारिगरी और  
 अस को सुरु करी खवाल कीा कूँ है  
 के हर असकल को के से कू सारहे तीं हज़ार  
 रूबिहे दबा जाँ गा ताके वे अहे अपे सरकल  
 में अकूअिरी करी और अिली रूवूत  
 प्रिष करी-

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): This scheme has been started, because two years ago in a Conference held at Calcutta it was decided to hold an inquiry for the purpose of preserving the things of art and promoting the old craftsmanship of the Country. Accordingly an effort is being made to appoint scholars in different States. It is proposed to grant at least Rs. 3,500 to each scholar, so that they should make enquiries in their respective circles and submit their reports.]

श्री एस० सी० सामन्त : क्या में जान  
 सकता हूँ कि कर्नाटक म्यूजिक ऐकेडेमी और  
 हिन्दुस्तानी म्यूजिक ऐकेडेमी, लखनऊ इस  
 स्कीम के दाबरे में आयेंगी या नहीं, अगर  
 आयेंगी तो गवर्नमेंट क्या बन्दोबस्त कर  
 रही है।

मूला आद : वे तु अक हीं -

[Maulana Azad: They are separate.]

श्री एस० सी० सामन्त : में जानना  
 चाहता हूँ कि ट्रस्ट के अन्दर यह शामिल है  
 वा नहीं।

मूला आद : वे दुनों अस में

नहीं हीं -

[Maulana Azad: Neither of these is included.]

Shri B. S. Murthy: May I know what is meant by survey and research in selected local arts, and whether Kuchi Pudi Bharata Natyam in Andhra Desa is receiving the attention of the hon. Minister?

Shri K. D. Malaviya: Yes, Sir. In Tamilnad and Andhra Desa, surveys are being undertaken in fine arts and sculpture, but not in Bharata Natyam.

Shri B. S. Murthy: My question is...

Mr. Speaker: It is no use going into a survey of the whole of India. Let us go to some other question. The hon. Member may get the information from the hon. Minister.

#### FIVE YEAR PLAN

\*2368. Prof. Agarwal: Will the Minister of Finance be pleased to state:

(a) whether the Government of India have sent any definite scheme to the different States for raising additional finances for the fulfilment of the Five Year Plan; and

(b) when are the final recommendations of the Planning Commission expected to be published?

The Minister of Finance (Shri C. D. Deshmukh): (a) In connection with the financing of the Five Year Plan, the State Governments worked out last year, in consultation with the Planning Commission measures for raising additional finances necessary for the implementation of the Plan. The total of resources to be raised in this manner and the broad categories of measures to be adopted are indicated on page 49 of the Draft Outline Report of the Planning Commission.

(b) The Final report of the Planning Commission is expected to be published shortly.

Prof. Agarwal: May I know whether it will be possible for the Government to place in our hands at least cyclo-styled copies of the final draft before we disperse?

Shri C. D. Deshmukh: I am not in a position to say. The Minister in charge of Planning may be able to say that. All I know is that some time during the course of the next month

the final report should be out. Precisely on what date, I am not in a position to say.

**Prof. Agarwal:** May I know what steps Government of India are taking to see that there is some uniformity in taxation in the States?

**Shri C. D. Deshmukh:** This question of uniformity arose in connection with the Bill that the House passed recently. For the rest, I imagine, it would be one of the matters to which the Taxation Enquiry Committee that is contemplated would devote some attention.

**Prof. Agarwal:** May I know whether the Government expect ultimately an increase or a decrease in the total outlay on the final plan as compared with the draft outline?

**Shri C. D. Deshmukh:** That question, again should be addressed to the Minister in charge of Planning. But, as a Member, I anticipate that there would be an increase rather than a decrease.

**Shri Syamnandan Sahaya:** In the financial provisions for the carrying out of the Plan, there is an estimate of loans to be raised by State Governments. Have the Government of India issued any instructions to the States indicating how these loans are to be raised and when they should float these public loans?

**Shri C. D. Deshmukh:** It is not a matter that is regulated by means of instructions by the Government of India. The possibility of raising loans is assessed by the Reserve Bank and advice is given from time to time to State Governments. Hon. Members must have noticed, Sir, that some loans have been issued recently?

**Shri Syamnandan Sahaya:** That is exactly why I wanted to know whether these loans are in any way connected with the Plan?

**Shri C. D. Deshmukh:** All loans are connected with the implementation of the Plan and the raising of the resources of the States. I am not sure if I have grasped the point of the hon. Member's question.

**Shri Syamnandan Sahaya:** I know the Reserve Bank of India will deal with this matter of loans being raised by the State Governments. But, since this matter is connected with Planning, I have no doubt that the Government of India are also taking an interest in the matter. Therefore I wanted to know whether the State Governments have been apprised as to when and how these loans are to be floated, and

when they will be required. Really my question was, and the next question that I was going to ask was whether these loans floated by the Madras, Bombay and U.P. Governments had anything to do with this Planning. They may have their own requirements. The question is whether the present loans are to meet the requirements of the State Governments or for the purposes of meeting the requirements of Planning. That is what I wanted to know.

**Shri C. D. Deshmukh:** The loans are generally connected with the Development plan of the States, in addition to their own resources...

**Mr. Speaker:** The point seems to be whether that development is the normal development envisaged by the States or it has something to do with the general All India Planning.

**Shri C. D. Deshmukh:** There is no such thing as All India development. The States have their own plans; the Centre has its own plans. The loans that are floated by the States are for their plans which are included in the Five Year Plan.

**Shri Bansal:** May I know whether it is a fact that some of the State Governments have been failing to keep up to the schedule of outlays on development programmes as envisaged in the First Five Year Plan?

**Shri C. D. Deshmukh:** I believe that is a fact.

**Mr. Speaker:** Next question.

**Shri Bansal:** If it is so, may I know...

**Mr. Speaker:** That will not be directly under the control of the Central Government. It is a matter of further enquiry from the State Governments. Next Question.

#### REMITTANCE ACCOUNT ADJUSTABLE IN ENGLAND

\*2369. **Shri S. N. Das:** Will the Minister of Finance be pleased to state:

(a) what are the items and the total amount outstanding in the Remittance Account adjustable in England on the 31st March, 1952; and

(b) what were the disputed items, if any, that were cleared during the year 1951-52?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The net amount outstanding on the 31st March, 1952, was about £ 7 million of which £ 1 million pertained to civil transactions and £ 6 million to defence services. The main items in the case of Civil were: Postal and money order transactions with the